# GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

# LOK SABHA UNSTARRED QUESTION NO. 2130 TO BE ANSWERED ON 4<sup>TH</sup> MARCH, 2020

### INSPECTION OF MOBILE TOWERS

#### †2130. SHRI GIRIDHARI YADAV:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has conducted any site inspection of mobile towers run by private Telecom Service Providers (TSPs) to identify violation of condition, if any, related to radiation therefrom and if so, the details and the outcome thereof along with the number of such site inspections carried during each of the last three years; and
- (b) the type of violation identified in each such inspection along with the action taken by the Government in this regard?

#### **ANSWER**

# MINISTER OF STATE FOR COMMUNICATIONS, HUMAN RESOURCE DEVELOPMENT AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

(a) & (b) Yes, Sir. Government of India has put in place a well-structured process & adequate mechanism including site inspection to ensure that Telecommunications Service Providers strictly adhere to the Electromagnetic Field (EMF) radiation limits prescribed by Department of Telecommunications. The number of site inspections carried out in last three years are as follows:

Financial Year (F/Y)	Number of site inspected during F/Y
2016-17	1,21,152
2017-18	1,40,448
2018-19	1,64,504

As an outcome, a total 155 number of Base Transceiver Stations (BTSs) have been found exceeding the prescribed EMF radiation limits. Field units of Department of Telecommunications (DoT) have imposed financial penalty on defaulting Telecom Service Providers (TSPs). In addition, for these non-compliant BTSs, radiation levels have been brought within prescribed radiation limits.

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